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democracy for any Prime Minister to allow a member of the Government to vote against the Government. Does he occupy the position by way of hereditary right? Is it a part of the covenant signed with the Princes?

SHRI LOKA VATH MISRA (Orissa): He continues as Deputy Minister as the Government sustains itself on the help of Shri Bhupesh Gu'ta's party. It could not have sustained i self unless Shri Bhupesh Gupta's party h. d helped it.

ANNUAL REPORT (1968-69) ON THE WORKING OF THE EMPLOYEES' PROVIDENT FUNES SCHEME, 1952

THE MINIS TER OF SUPPLY AND THE MINISTIR OF STATE IN THE MINISTRY OI FINANCE (SHRIR. K. KHADILKAR) Sir, on behalf of Shri Bhagwat Jha Azad, I beg to lay on the Table a copy o the Annual Report (in English and H ndi) on the working of the Employees' Provident Funds Scheme, 1952, for the year 1968-69. [Placed in Library. See No. LT-3587/70.]

NOTIFICATIONS UNDER THE GOVERNMENT SAVINGS C RTIFICATE ACT, 1959

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table, a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959:

- (i) Notification G. S. R. No. 318dated the 28th February, 1970, publishing he Post Office Savings Certificates (Amendment) Rules, 1970.
- (ii) Notification G. S. R. 319, dated the 28th February, 1970, publishing the National Savings Certificates (IV Issue) Rules, 1970.

[Placed in Library. See No. LT-3620/70 for (i) and (ii).]

THE POST OFFICE SAVINGS BANKS (AMENI MENT) RULES, 1970

SHRI R. B. KHADILKAR: Sir I also beg to lay on the Table a copy of the Ministry of Finance (Department of Economic Affairs) Notification G. S. R. No. 320, dated the 28th February, 1970 in English and Hindi), publishing the

Post Office Savings Banks (Amendment) Rules, 1970, under sub-section (3) of section 15 of the Government Savinge Bank Act, 1873. [Placed in Library. Sc. No. LT-3620/70.]

NOTIFICATION UNDER THE POST OFFICE SAVINGS BANK RULES, 1965

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy of the Ministry of Finance (Department of Economic Affairs) Notification G. S. R. No. 321, dated the 28th February, 1970 (in English and Hindi), issued under sub-rule (2) of rule 9 of the Post Office Savings Bank Rules, 1965. [Placed in Library See No. LT-3620/70.]

FIFTH ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE BHARAT EARTH MOVERS LIMITED, BANGALORE AND RELATED PAPER

THE MINISTER OF STATE (DE-FERENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy (in English and Hindi) of the Fifth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for 1968-69, togther with the the year Auditors' on the Accounts. Report [Placed in Library. See No. LT-3653/70.]

TWELFTH ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE NATIONAL INSTRUMENTS LIMITED CALCUTTA AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): Sir, I beg to lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1958, a copy each of the following papers:

- (i) Twelfth Annual Report and Accounts of the National Instruments
 Limited Calcutta, for the year 196869, together with the Auditors'
 Report on the Accounts.
- (ii) Review by Government on the working of the Company (in English and Hindi).

[Placed in Library. See No. LT-3592/70 for (i) and (ii).]